

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2313
ANSWERED ON 03/08/2021

EMPLOYMENT SCHEME

2313. SHRI BALAK NATH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Union Government has approved any employment scheme to provide employment in villages, if so, the details thereof;
- (b) the details of villages covered and funds spent under the said scheme, State-wise; and
- (c) the steps being taken by the Government to increase village-based industries?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. States/UTs-wise number of Gram Panchayats covered under Mahatma Gandhi NREGS is given at **Annexure-I**.

States/UTs-wise central fund released and expenditure incurred by the States/UTs under Mahatma Gandhi NREGS in last financial year 2020-21 and current financial year 2021-22 (as on 01.08.2021) is given at **Annexure-II**.

(c) As per information shared by the Ministry of MSME, the Ministry is implementing Prime Minister's Employment Generation Programme (PMEGP), which is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector by helping traditional artisans and unemployed youth. Khadi & Village Industry Commission (KVIC), Mumbai is the national level nodal agency for implementing PMEGP. Under PMEGP, General Category beneficiaries can avail of margin money subsidy of 25 % of the project cost in rural areas and 15% in urban areas. For special categories such as SC/ST/OBC/minorities/ women/ ex-serviceman/ physically handicapped/NER/Hill and Border areas etc. the margin money subsidy is 35% in rural areas and 25% in urban areas. Maximum project cost for manufacturing unit is Rs.25 lakh and for service sector it is Rs.10 lakh.

Under the Scheme, since inception and upto June, 2021, about 6.86 lakh micro units have been assisted with margin money subsidy of Rs.16,200 cr. providing employment to estimated 56.5 lakh youths. About 80% of the units are setup in rural areas.

Annexure-I referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No.2313 dated 03.08.2021.

S. No.	State/UTs	Total number of GPs
1	ANDAMAN AND NICOBAR	78
2	ANDHRA PRADESH	12914
3	ARUNACHAL PRADESH	1967
4	ASSAM	2672
5	BIHAR	8526
6	CHHATTISGARH	11665
7	GOA	190
8	GUJARAT	14137
9	HARYANA	6214
10	HIMACHAL PRADESH	3640
11	JAMMU AND KASHMIR	4542
12	JHARKHAND	4403
13	KARNATAKA	6013
14	KERALA	941
15	LADAKH	193
16	LAKSHADWEEP	10
17	MADHYA PRADESH	22777
18	MAHARASHTRA	28488
19	MANIPUR	3150
20	MEGHALAYA	6338
21	MIZORAM	888
22	NAGALAND	1257
23	ODISHA	6798
24	PUDUCHERRY	12
25	PUNJAB	13325
26	RAJASTHAN	11349
27	SIKKIM	185
28	TAMIL NADU	12525
29	TELANGANA	12770
30	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	20
31	TRIPURA	1178
32	UTTAR PRADESH	59113
33	UTTARAKHAND	7817
34	WEST BENGAL	3341
	Total	2,69,436

Source: Management Information System

Annexure-II

Annexure-II referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2313 dated 03.08.2021

(Rs. in crore)

S. No.	State/UTs	Central fund released		Total Expenditure#	
		2020-21	2021-22*	2020-21	2021-22*
1	ANDHRA PRADESH	10365.48	4286.16	10901.14	5922.00
2	ARUNACHAL PRADESH	348.95	190.27	485.55	48.64
3	ASSAM	2635.91	852.55	2525.27	737.46
4	BIHAR	6647.26	3705.16	6425.81	4087.13
5	CHHATTISGARH	4144.19	1914.12	4113.08	2112.89
6	GOA	0.91	0.00	3.26	1.29
7	GUJARAT	1513.75	869.78	1334.86	1089.12
8	HARYANA	776.67	349.17	802.63	301.41
9	HIMACHAL PRADESH	964.98	375.96	988.96	410.88
10	JAMMU AND KASHMIR	1166.63	119.01	1550.18	217.83
11	JHARKHAND	3490.25	1300.87	3150.33	1276.81
12	KARNATAKA	5605.01	3052.89	5617.46	2578.20
13	KERALA	4300.32	779.17	3867.75	1096.95
14	LADAKH	22.49	7.98	50.35	7.39
15	MADHYA PRADESH	9225.40	4535.36	9142.20	3970.26
16	MAHARASHTRA	1639.78	924.47	2018.67	738.51
17	MANIPUR	737.57	0.00	1052.90	379.40
18	MEGHALAYA	1286.63	299.28	1367.13	220.62
19	MIZORAM	576.81	256.44	549.22	186.95
20	NAGALAND	483.82	4.74	442.91	60.10
21	ODISHA	5409.50	2520.93	5839.68	2474.23
22	PUNJAB	1287.86	611.96	1240.83	503.84
23	RAJASTHAN	9129.03	4397.42	9803.50	4095.91
24	SIKKIM	101.46	31.05	107.62	33.45
25	TAMIL NADU	8941.26	3543.56	8435.04	2540.02
26	TELANGANA	4163.57	3340.38	4594.82	2096.49
27	TRIPURA	1199.93	417.50	1064.06	393.19
28	UTTAR PRADESH	12257.35	2744.79	12626.35	1843.41
29	UTTARAKHAND	908.89	228.50	853.81	252.69
30	WEST BENGAL	10993.56	4111.30	10404.97	3362.61
31	ANDAMAN AND NICOBAR	4.86	7.63	6.68	4.49
32	LAKSHADWEEP	0.00	0.00	0.06	0.00
33	PUDUCHERRY	27.13	3.35	25.32	4.05
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00	0.00	0.00	0.00
	Total	110357.20	45781.76	111392.38	43048.24

(# Including State Share) *As on 01.08.2021 (as per MIS)
